

F No.187/4/2020-ITA-1  
Government of India  
Ministry of Finance  
Department of Revenue  
(Central Board of Direct Taxes)

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North Block, New Delhi – 110001.

Dated 25<sup>th</sup> September, 2020

**OFFICE ORDER - 1**

**Subject: Setting up of NFAC under “Faceless Appellate Scheme, 2020”- reg**

In pursuance of para 4 of S.O. 3296 Notification No 76/2020/F.No 370142/33/2020-TPL, dated the 25<sup>th</sup> September, 2020, notifying the Faceless Appeal Scheme, 2020 and powers conferred under section 250 (6B) of the Income-tax Act, 1961, the Central Board of Direct Taxes hereby sets up the National Faceless Appellate Centre (hereinafter referred to as the NFAC), which shall have its headquarters at Delhi and shall comprise of the following Income-tax Authorities: -

<b>S.No</b>	<b>Income-tax Authority</b>	<b>Headquarters</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1.	Principal Chief Commissioner of Income-tax (NFAC), Delhi	Delhi
2.	Income-tax Officer (NFAC)(HQ), O/o Principal Chief Commissioner of Income-tax (NFAC), Delhi.	Delhi
3.	Commissioner of Income-tax (NFAC), Delhi	Delhi
4.	Income-tax Officer (NFAC) (HQ), O/o Commissioner of Income-tax (NFAC), Delhi	Delhi
5.	Additional / Joint Commissioner of Income-tax (NFAC), Delhi.	Delhi
6.	Deputy / Assistant Commissioner of Income-tax (NFAC), Delhi.	Delhi

2. The NFAC will have such other ministerial staff, executive or consultant, as considered necessary, which will be provided by the Principal Chief Commissioner of Income-tax, Delhi in consultation with the Board.
3. This order shall come into force with effect from the 25<sup>th</sup> September, 2020.
4. This issues with the approval of Chairman, CBDT.
5. The Hindi version of this order shall follow.

 25/09/20

(Gulzar Ahmad Wani)  
Under Secretary to the government of India

Copy to:

1. PS to FM/OSD to FM/PS to MoS (R)/OSD to MoS(R)
2. PS to Secretary(Finance)/(Revenue)
3. Chairman, CBDT & All Members, CBDT
4. All Principal Chief Commissioners of Income-tax / Principal Director Generals of Income-tax.
5. Pr. Chief Controller of Accounts, New Delhi
6. All Joint Secretaries/CsIT, CBDT
7. Web Manager, O/o Pr.DGIT(Systems) with request to upload on the departmental website of [Incometaxindia@gov.in](mailto:Incometaxindia@gov.in).
8. Commissioner of Income-tax (Media & TP) and official Spokesperson, CBDT, New Delhi.
9. Secretary General, IRS Association/ Secretary General, ITGOA/ All - India Income Tax SC & ST Employees' Welfare Association / Income Tax Employees Federation (ITEF).
10. Jt.CIT, Data-Base Cell for uploading on [irsofficersonline.org](http://irsofficersonline.org).

*Sd.*  
(Gulzar Ahmad Wani)  
Under Secretary to the government of India